

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00948 of 2017

Wednesday, this the 17th day of July, 2019

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

R.Manikanda Sharma, aged 37 years
S/o (late) K.Ramasubramania Sharma
(Ex-Senior Section Engineer/P.Way/
Southern Railway/Palakkad Division)
Residing at: No.T.297, Ellis Nagar
Madurai – 625 010

... Applicant

(By Advocate Mr.T.C.G Swamy)

Versus

1. Union of India represented by the
General Manager, Southern Railway
Headquarters Office, Park Town P.O
Chennai – 600 003
2. The Divisional Railway Manager
Southern Railway, Palakkad Division
Palakkad – 678 002
3. The Sr.Divisional Personnal Officer
Southern Railway, Palakkad Division
Palakkad – 678 002
4. The Railway Board, Rail Bhavan
New Delhi – 110 001-represented by its Secretary
..... **Respondents**

(By Advocate Mr.P.R.Sreejith)

The above application having been finally heard on 17.7.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: **Mr.E.K.Bharat Bhushan, Administrative Member**

Shri.T.C.G Swamy, learned counsel for the applicant submits that the Original Application may be treated as withdrawn. The Original Application is dismissed as withdrawn accordingly. No costs.

**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of representation dated 25.8.99 submitted to the 2nd respondent by the applicant;s mother

Annexure A2 - True copy of prescribed format submitted by the applicant's mother duly filled in, addressed to the 2nd respondent for compassionate appointment

Annexure A3 - True copy of Legal Heirship certificate obtained from the Tahsildar, Madurai South bearing No.13401/99 dated 18.8.99

Annexure A3(a) - True translation of A3

Annexure A4 - True copy of representation dated 25.5.2000 submitted by the applicant to the respondent authorities

Annexure A5 - True copy of Legal Heirship Certificate bearing No.463/2000 dated 28.6.2000 issued by the Tahsildar, Madurai South

Annexure A5(a) - True translation of A5

Annexure A6 - True copy of communication from the office of the 3rd respondent, under No.J/P/CON/CGA/83/99 dated 18.8.2015

Annexure A7 - True copy of order bearing No.4373/2016/L dated 7.3.17 issued by the Revenue District Officer, Madurai

Annexure A7(a) - True translation of A7

Annexure A8 - True copy of fresh Legal Heirship certificate bearing No.C/2252/2017 dated 2.5.17 issued by the Tahsildar, Madurai West

Annexure A8(a) - True translation of A8

Annexure A9 - True copy of representation dated 19.3.2017 submitted by Regd post ack due and received in the office of the 2nd respondent on 28.3.2017

Annexure R-1 - True copy of letter dated 26.9.2000 of Shri.R.Sadagopan

Annexure R-2 - True copy of letter dated 22.11.2000 of Chief Vigilance Officer./Madras

Annexure R-3 - True copy of the report of Chief Welfare Inspector dated 12.12.2000

Annexure R-4 - True copy of letter dated 29.12.2000

Annexure R-5 - True copy of CGIS nomination executed by the late employee, Shri.Ramasubramania Sharma

Annexure R-6 - True copy of family compositions declaration dated 18.10.1997 and 08.9.1998 of Shri.Ramasubramania Sharma

Annexure R-7 - True copy of report dated 28.2.18 of Chief Staff & Welfare Inspector

Annexure R-8 - True copy of Family card No.24/W/0039843 (year 2005-2009) issued by Tamilnadu Civil Supplies

Annexure R8(a) - True Translation of Annexure R-8

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